

15  
O.A.No.272 of 2009

G.C.Tripathy . . . . Applicant

-Versus-

Union of India & Ors. . . . Respondents

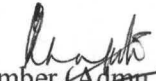
1. Order dated: the 7<sup>th</sup> July, 2010.

C O R A M

THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

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In spite of opportunity no rejoinder has been filed till date. None is present for the Applicant. Hence pleadings are taken to be completed. List this matter before next DB for final disposal.

  
Member (Admin.)

Order dated 9.3.2011

As per order dated 9.3.2011  
in O.A.No. 367/2008, this O.A. is  
allowed. No costs.

  
Member (Admin.)

  
Member (Admin.)

Dr. J. 09.03.11

copies of common  
final order  
given to counsels  
for both sides

  
11/1/03

  
15.3.11  
S.S.